

(a) the estimated production of Mango in the country during the period from 1994 to 1996, year-wise and State-wise;

(b) whether there is considerable difference between the price given to farmers and the price paid by the consumers; and

(c) if so, the steps taken by the Government to deal with this situation so as to ensure maximum benefit to the Mango producers?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF FOOD (SHRI CHATURANAN MISHRA):

(a) The data on production of Mango during 1995-96 is not available. However, production of mango during 1994-95 State-wise is given in the statement enclosed.

(b) and (c) There is no survey made on the difference of price given to the farmers and price paid by the consumers, however, Government of India through National Horticulture Board is implementing following schemes to ensure the maximum benefits to the farmers:

(i) Integrated Project on Management of Post-harvest infrastructure of Horticultural Crops.

(ii) Development of Marketing of Horticultural Produce through participation in soft loan.

(iii) Market information Service of Horticultural Crops.

Government is also implementing a Market Intervention Scheme to save the farmers from distress sale. Under the Scheme, on the request of State Government, a limited quantity is purchased at pre-determined prices by the agencies nominated by the Central Government and the State Government. The loss, if any, is shared by the Centre and the State Government on 50:50 basis.

#### Statement

##### Mango

State/UT's	Production in MTs 1994-95
1	2
Andhra Pradesh	3071232
Arunachal Pradesh	249
Assam	7174
Bihar	1793152
Delhi	108
Goa	40000
Gujarat	390400

1	2
Haryana	21800
Himachal Pradesh	1010
Jammu & Kashmir	10678
Karnataka	915268
Kerala	266346
Madhya Pradesh	161000
Maharashtra	361829
Manipur	610
Meghalaya	-
Mizoram	1656
Nagaland	315
Orissa	352100
Punjab	88445
Rajasthan	50779
Sikkim	100
Tamil Nadu	570170
Tripura	37000
Uttar Pradesh (Hills)	80000
Uttar Pradesh (Plains)	2307201
West Bengal	454700
Andaman & Nicobar	3610
Chandigarh	
Dadra & Nagar Haveli	
Daman & Diu	322
Lakshadweep	
Pondicherry	5160
	10992314

#### Setting up of Sugar Mills

4878. DR. ARVIND SHARMA : Will the Minister of FOOD be pleased to state:

(a) the total production of sugarcane in Haryana;

(b) the total number of sugar mills in the public and private sector in Haryana;

(c) whether the number of sugar mills functioning in Haryana are commensurate with the total production of sugarcane in the State;

(d) if not, whether the Government consider to issue more licences to set up sugar mills in sugar producing areas of Haryana;

(e) if so, the details thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF FOOD (SHRI CHATURANAN MISHRA) :

(a) The total production of sugarcane in Haryana during the crop year 1996-97 (July-June) is estimated as 95.30 lakh tonnes.

(b) As on 31.3.97, there were 13 installed sugar mills in the State of Haryana. Of these, 2 are in the private sector and 10 in the cooperative sector.

(c) to (f) During the last three years, the percentage drawal of sugarcane by the sugar mills in Haryana State was in the range of 50.5% to 66.7%. Besides, about 10 to 12% of sugarcane is utilised for seed & chewing purposes. Keeping in view, the surplus availability of sugarcane, the Government of India have already issued 3 letters of intent for setting up of new sugar factories and 7 for expansion in the existing units.

#### **Agitations for separate States**

4879. SHRI DADA BABURAO PARANJPE:  
SHRI R. B. RAI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether various organisations in different parts of the country are agitating for separate States;

(b) if so, the details thereof; and

(c) the attitude of Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (c) The Central Government has received resolutions passed by the State Legislatures of Madhya Pradesh and Uttar Pradesh for the creation of new States of Chattisgarh and Uttaranchal respectively. Demands from various quarters have also been received for the creation of separate States of Jharkhand, Poorvanchal, Bodoland, Gorkhaland, Bundelkhand and Vidarbha, etc.

The policy of the Government is to advance the principles of political, administrative and economic federalism, as a consequence of which the benefits of development are expected to percolate down much faster to the hitherto underdeveloped regions of the country from which the demands for Statehood are emanating.

#### **Chief Ministers' Meeting**

4880. SHRI MOHAN RAWALE : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government proposed to call a meeting of Chief Ministers to seek their cooperation in protecting the wildlife of the country as well as the National Parks;

(b) if so, whether the said meeting of Chief Ministers has since been convened;

(c) the outcome of the discussions held in the meeting; and

(d) if not, the time by which it is proposed to hold the meeting of Chief Ministers in this regard?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

(d) The Chief Minister have been requested by the Prime Minister to review the situation of wildlife conservation of their States and after getting feedbacks from them, the meeting will be convened.

#### **Role of NGOs**

4881. SHRI BIJOY HANDIQUE : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether Government contemplate to restrict the role and scope of services of the non-Government Organisations (NGOs) in implementing development and welfare projects; and

(b) if so, the reasons therefor and whether an alternative agency has been evolved for working as a bridge between the people and the authorities for effective implementation of Government policies and programmes?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) No, Sir. The approach paper to the 9th Five Year Plan states that Government will seek active partnership with the Voluntary Sector in organising and promoting self help Groups and peoples institutions in order to ensure greater peoples participation in economic development.

(b) There is no single agency which provides a link between people and the authorities for effective implementation of Government policy and programmes.